



2026:DHC:6290



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC011049332025
+ **O.M.P.(I) (COMM.) 521/2025**
OYO HOTELS AND HOMES PVT LTDPetitioner
Through: **Mr. Sandeep Kumar Mahapatra,**
Sr. Adv. along with Mr.
Tribhuvan, Advs.
versus

MANAS RANJAN JENARespondent
Through:

33.
CNR No. DLHC011044782025
+ **O.M.P.(I) (COMM.) 526/2025**
OYO HOTELS AND HOMES PVT LTDPetitioner
Through: **Mr. Sandeep Kumar Mahapatra,**
Sr. Adv. along with Mr.
Tribhuvan, Advs.
versus

MANAS RANJAN JENARespondent
Through:

34.
CNR No. DLHC011044792025
+ **O.M.P.(I) (COMM.) 527/2025**
OYO HOTELS AND HOMES PVT LTDPetitioner
Through: **Mr. Sandeep Kumar Mahapatra,**
Sr. Adv. along with Mr.
Tribhuvan, Advs.
versus

MANAS RANJAN JENARespondent
Through:

Signature Not Verified

Signed By: ANUBHAV

TRIPATHI

Signing Date: 05.08.2026
12:31:00

O.M.P.(I) (COMM.) 521/2025 and connected matters

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CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

04.08.2026

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1. At the outset, learned Counsel appearing for the Petitioner, on instructions, seeks to withdraw the present petitions.
2. Leave and liberty is granted. Accordingly, the present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

AUGUST 4, 2026/ss

Signature Not Verified

Signed By: ANUBHAV

TRIPATHI

Signing Date: 05.08.2026

12:31:00

M.P.(I) (COMM.) 521/2025 and connected matters